

‘राष्ट्रीय राजधानी क्षेत्र’

68. श्री जगदम्बी प्रसाद यादव : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि

(क) ‘राष्ट्रीय राजधानी क्षेत्र’ सम्बन्धी योजना के विषय में क्या निर्णय किया गया है और इसके लिये कितनी चक्र राशि का प्रावधान रखा गया है, और

(ख) इस राशि के उपयोग के बारे में टाउन एण्ड प्लानिंग आर्गेनाइजेशन की सिफारिशें तथा दिल्ली के मुख्य कार्यकारी पापद के सुझाव क्या हैं?

†[NATIONAL CAPITAL REGION

*68 SHRI J. P. YADAV Will the Minister of WORKS AND HOUSING/ निर्माण और आवास मंत्री be pleased to state

(a) what decision has been taken on the scheme for ‘National Capital Region’ and what amount has been provided for the same from the revolving fund and

(b) what are the recommendations of the Town and Country Planning Organisation and the suggestions of the Chief Executive Councillor of Delhi about the utilisation of this fund]

निर्माण और आवास मंत्री (श्री उमा शंकर दीक्षित) :

(क) योजना के विभिन्न पहलू सम्बन्धित राज्य सरकारों के परामर्श से अभी विचाराधीन है।

(ख) संगठन ने राष्ट्रीय राजधानी क्षेत्र के लिये प्लान का एक मसौदा तैयार किया है। इस मन्त्रालय को मुख्य कार्यकारी पार्षद से कोई विशेष सुझाव प्राप्त नहीं हुए हैं।

†[THE MINISTER OF WORKS AND HOUSING/ निर्माण और आवास मंत्री (SHRI UMA SHANKAR DIKSHIT) (a) Various aspects of the scheme are still under consideration in consultation with the State Governments concerned

(b) The Organisation has prepared a draft plan for the National Capital Region. This Ministry has not received any specific suggestions from the Chief Executive Councillor]

†[] English translation

INDIAN HIGH COMMISSIONER IN COLOMBO UNDER POLICE GUARD

*69 DR B. N. ANATANI

SHRI SUNDAR MANI PATEL

Will the Minister of EXTERNAL AFFAIRS/ विदेश मंत्री be pleased to state

(a) whether the house of the Indian High Commissioner in Colombo was under heavy police guard during the insurgent trouble there

(b) if so whether any untoward incident took place at the High Commissioner's house and

(c) if the reply to part (b) be in the affirmative what are the reaction of the Government of India in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS/

विदेश मन्त्रालय में उप मंत्री

(SHRI SURENDRA PAI SINGH) (a) and (b) Security precautions were provided for a few days. As the situation was peaceful the security measures were discontinued

(c) These are normal measures in a disturbed situation

INDIAN OIL CORPORATION

*70 SHRI A. G. KULKARNI

SHRI N. P. CHAUDHARI

SHRI T. G. DESHMUKH

SHRIMATI VIMAL PUNJAB DESHMUKH

DR (MRS) MANGLADEVI TAIWAR

Will the Minister of PETROLEUM AND CHEMICALS/ पेट्रोलियम और रसायन मंत्री be pleased to state

(a) whether dummy files were supplied to the Commission inquiring into Indian Oil Corporation's pipe line scandal and

(b) if so what steps Government propose to take to supply proper materials and records to the Commission to arrive at facts?

THE MINISTER OF PETROLEUM AND CHEMICALS/ पेट्रोलियम और रसायन मंत्री

(SHRI P. C. SETHI) (a) The Hon. Members will appreciate that this is a subject before the Commission of Inquiry which is seized of it. The Commission however was requested for information and has informed Government that the question as regards the true nature and character of the file originally produced by the IOC before the Commission is sub judice

(b) Does not arise at this stage